

ITEM NO.40                      Court 5 (Video Conferencing)                      SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).14025-14026/2015

THE PRINCIPAL KARUNA MEDICAL COLLEGE

Appellant(s)

VERSUS

THE ADMISSION SUPERVISORY COMMITTEE AND FEE  
REGULATORY COMMITTEE FOR PROFESSIONAL COLLEGES  
OF KERALA & ANR.

Respondent(s)

(With appls for appropriate orders/directions, exemption from  
filing c/c of the impugned judgment, intervention/impleadment  
permission to file additional documents/facts/annexures  
vacating stay)

WITH

C.A. No. 14036/2015 (XI-A)

(Permission to file additional documents/facts/annexures)

C.A. No. 14033-14034/2015 (XI-A)

C.A. No. 14031/2015 (XI-A)

C.A. No. 14039/2015

(with applns for clarification/direction, intervention/  
impleadment)

Date : 20-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s)

Ms. Raji Joseph Adv.  
Ms. Seema Jain Adv.  
Mr. Himinder Lal, AOR

Mr. Babu Karugapadath, Adv

Mr. Abraham C Mathew, Adv  
Mr. Nishe Rajen Shonker, AOR  
Ms. Anu K Joy, Adv  
Mr. Alim Anvar, Adv

Mr. Radha Shyam Jena, AOR

For Respondent(s)

Mr. G. Prakash, AOR ,

Ms Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.

State of Kerala

Mr. C. K. Sasi, AOR  
Mr. Abdullah Naseeh, Adv  
Ms. Meena K.P., Adv

Mr. Venkita Subramoniam T.R, AOR

Mr. V. Giri, Sr. Adv.  
Mr. Siddhartha Dave, Sr. Adv.  
Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List next week.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Court Master